

FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process)
Regulations, 2016)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF B. Y. AGRO AND INFRA
LIMITED**

Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	B. Y. AGRO AND INFRA LIMITED
2.	Date of incorporation of corporate debtor	10/11/2008
3.	Authority under which corporate debtor is incorporated / registered	RoC-Mumbai
4.	Corporate Identity No. of corporate debtor	U01403MH2008PLC188072
5.	Address of the registered office and principal office (if any) of corporate debtor	Registered Address and Manufacturing Facility: Khasra No. 275 at Village Sindhivihiri, Tehsil Karanja, (G) Sindhivihiri Wardha, Maharashtra - 442203
6.	Date of closure of Insolvency Resolution Process	25.07.2022
7.	Liquidation commencement date of corporate debtor	26.07.2022 (Order received on 04.08.2022)
8.	Name and registration number of the insolvency professional acting as liquidator	Mr. Jagdish Kumar Parulkar Reg No. IBBI/IPA-001/IP-P00671/2017-2018/11143
9.	Address and e-mail of the liquidator, as registered with the Board	Add: B56, Wallfort City, Bhatagaon, Ring Road No.1, Raipur, Chhattisgarh, 492001 E-mail: jkparulkar.ip@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	Add: B56, Wallfort City, Bhatagaon, Ring Road No.1, Raipur, Chhattisgarh, 492001 E-mail: rp.byagro@gmail.com
11.	Last date for submission of claims	03.09.2022 (30 days from the date of receipt of order)

Notice is hereby given that the National Company Law Tribunal, Mumbai Bench has ordered the commencement of liquidation of the **B. Y. Agro and Infra Limited** on **26.07.2022**.

The stakeholders of **B. Y. Agro and Infra Limited** are hereby called upon to submit their claims with proof on or before 03.09.2022, to the liquidator at the address mentioned against item No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.



Name and signature of liquidator: Jagdish Kumar Parulkar

Date: 05.08.2022

Place: Raipur